## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3338
ANSWERED ON:18.03.2013
INTER STATE CONNECTIVITY AND ECONOMIC IMPORTANCE SCHEME
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## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria for allocation of funds to States/Union Territories (UTs) for development and construction of roads and bridges under the Inter-State Connectivity and Economic Importance (ISC&EI) Scheme;
- (b) the details of the proposals received and approved under the scheme during the last three years and the current year, State/UT-wise especially from West Bengal, Bihar, Rajasthan, Odisha and Madhya Pradesh;
- (c) the details of funds allocated/released/utilized by the States/UTs for the purpose during the above period, State/UT-wise;
- (d) the details of pending proposals, if any, under the said scheme along with the reasons therefor and the time by which these pending proposals are likely to be approved; and
- (e) whether the Government has received complaints from various States regarding delay in allocation of funds under the scheme and if so, the details thereof State/UT-wise during the period along with the action taken thereon?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Funds are allocated to the States/Union Territories (UTs) under Inter-State Connectivity and Economic Importance (ISC & EI) schemes every year based on the fund requirements projected during the year by the State Governments / UTs for sanctioned works and new works proposed to be sanctioned, overall availability of funds, etc. The release of funds for fifty percent financed works (i.e. EI projects) is commensurate with the expenditure proposed to be incurred from the resources of the States / UTs.
- (b) The State / UT-wise details of the proposals received and approved under ISC & EI schemes, including the States of West Bengal, Bihar, Rajasthan, Odisha and Madhya Pradesh during the last three years and the current year are at Annexure-I.
- (c) The State / UT-wise details of funds allocated and expenditure incurred under ISC & El schemes during the last three years and the current year are at Annexure-II.
- (d) Proposals submitted by the respective State / UTs under ISC & EI schemes are approved in accordance with Central Road Fund (State Road) Rules, 2007, subject to overall availability of funds and inter-se priority of works.
- (e) No, Sir.